

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 943
TO BE ANSWERED ON 21ST JULY, 2017**

CORRUPTION IN CENTRAL GOVERNMENT HEALTH SCHEME

943. SHRI RAJESH VERMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Union Government has received complaints from the people's representatives regarding corruption prevailing in procurement of medicines under Central Government Health Scheme (CGHS) and if so, the details thereof, State/ UT-wise including Delhi;
- (b) whether the Union Government has conducted any investigation in this regard and if so, the details thereof; and
- (c) the names of people who have been found guilty and the action taken against them along with the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): No.

(b) & (c): Do not arise.

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